

The background features abstract, overlapping geometric shapes in various shades of blue, ranging from light sky blue to deep navy blue. The shapes are primarily triangles and polygons, creating a dynamic, layered effect. The text is centered in the white space between these shapes.

CALL FOR CHAPTERS
FOR
EDITED BOOK:
One Nation One Election

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- ▶ **Chapter:** Chapter should be in Times New Roman 12 point font and double spaced. Main Title should be in full capitals, bold and centered 16 point font. Sub-titles should be in sentence case, bold and 12 point font. Author's names should be in small capitals and centered 14 point font Footnotes should be in Times New Roman 10 point font.
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- ▶ The title of the Chapter should be followed by Name, Designation, Name of the Organization / University / Institution and Email address. It is mandatory to mention Email address, as all future correspondence will be through it.
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- ▶ The paper should be typed in MS WORD format (preferably 2007 or 2010).
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